

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
(IB)-164(PB)/2024

IN THE MATTER OF:

Chhama Jain Proprietor of M/s P.S.T.
Trading and Components

.... Petitioner

Vs

Futureworld Greenhomes Private
Limited

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None appeared

For the Respondent : None appeared

ORDER

New IA-3440/2024

Today when the matter was called, none appeared for the parties.

List the matter for dismissal **on 03.09.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

10.07.2024
Vinod Arora